

F.No. 01(03)/Roster/CESTAT/2022 (part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.07.2022

ORDER NO. 129 of 2022 (Revised)

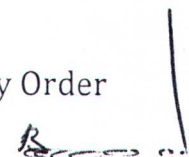
Hon'ble President is pleased to partially modify roster order no. 91 of 2022 for **CESTAT, Kolkata** from **25.07.2022** to **29.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 25.07.2022 to 29.07.2022	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar